

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Cont A No.340/KB/2017

In

C.P No. 49/2008

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Prabhu Nath sharma & Ors-Vs-Biswanath Sharma & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANIL BANERJI, Sr ADV
2. PATITA PARAN BISHWAL, Adv
3. KULDIP MAWICK, Adv
4. SRISTI B. ROY, ADV

}

R2&Y

15/11/17

1. Anirban Roy - Advocate
2. Anupnath Bhattacharya "
3. Soukarsai Sarkar "
4. A.L. Chatterjee "
5. Sayami Day

for.

Petitioner

ORDER

15.11.17

Ld. Counsel for the petitioner and the respondent nos. 2 and 4 are present.



Ld. Counsel for the respondents informed that in compliance of the order dated 10/10/2017 he has deposited a sum of Rs. 20,000/- in the Prime Minister Relief Fund and he will file copy of the receipt by 16/11/2017. Rejoinder may be filed within 2 weeks with a copy in advance to the opposite party.

List on 05/01/2018.

8d

(Jinan K.R.)  
Member (J)

8d

(Vijai Pratap Singh)  
Member (J)